Unstarred Questions

them MTP only is to be done by registered medical practitioners who are all trained qualified MBBS doctors, as defined in the current MTP Act, 1971.

The Government is of the view that expanding the provider base by way of including AYUSH practitioners, homeopath and paramedical staff (excluding Yoga and Naturopathy) in the public sector to administer medical methods of abortion on pregnant women with strict conditionalities including requisite training and certification will enhance the access and availability of safe abortion services to women without compromising on quality of service.

Segregation of AYUSH/Allopathic doctors

909. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- whether Government is aware that AYUSH Doctors are treated as second rate by Allopathic Doctors and Para Medical Staff of Hospitals and PHCs as well as by patients; and
- if so, the remedial measures Government is taking or proposing including segregation of AYUSH Doctors from their Allopathic counterparts?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) No, however, it is observed that in some States there are disparity in the salary of AYUSH Doctors with that of their allopathic counterparts.

The National policy on Indian System of Medicine and Homoeopathy (ISM and H) in its strategy highlighted that States would be encouraged to consolidate the ISM infrastructure and raise the salary and social/professional status of ISM practitioners to encourage inflow of talent and an enhanced work-culture. The aim would be to provide parity with the Central Government pattern which has established equivalence/relativities with the allopathic profession.

The States/UTs have been accordingly advised to look in to the matter and take necessary action.

Further, The Mainstreaming of AYUSH is one of the core strategies in National Rural Health Mission which seeks to provide accessible, affordable and quality health care to the rural population. Under National Health Mission (NHM)/National Rural Health Mission (NRHM), engagement of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) doctors/paramedics is being supported by Ministry of Health and Family Welfare, Government of India provided they are colocated with existing District Hospitals (DHs), Community Health Centres (CHCs) and Primary Health Centres (PHCs) with priority given to remote PHCs and CHCs. Support for AYUSH medicines is also being provided at the AYUSH collocated health facilities.

Comprehensive policy for promotion of AYUSH practices

†910. SHRI PRABHAT JHA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether Government is considering to implement any comprehensive policy to promote AYUSH medical practices like Ayurveda, Yoga and Naturopathy;
 - (b) if so, the details thereof;

Written Answers to

- (c) whether sufficient infrastructure is not available in the country to promote AYUSH medical education; and
- (d) if so, the action plan available with Government to strengthen the infrastructure?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, Government has already laid down the national policy on Indian Systems of Medicine and Homoeopathy-2002 which *inter alia* envisage overall growth and development of Ayurveda, Yoga and Naturopathy. The Government of India formulated the programmes and operational measures for promotion of AYUSH medical practices like Ayurveda, Yoga and Naturopathy through Centrally Sponsored Scheme of National AYUSH Mission (NAM) and various Central Sector Schemes as per the details furnished is given in the Statement (*See* below).

(c) and (d) No, there are a total Number of 543 AYUSH educational institutions in the country. Further, Government is providing the Grant-in Aid to the State/UT Governments under Centrally Sponsored Scheme of National AYUSH Mission (NAM) for upgradation of under-graduate and post-graduate AYUSH Educational Institutions and setting up of new AYUSH Educational Institutions under State/UT Government in States where such institutions are not available.

 $^{^{\}dagger}$ Original notice of the question was received in Hindi.